GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 395
TO BE ANSWERED ON SEPTEMBER 16, 2020

USE OF GOVERNMENT BUILDINGS FOR ARHCs IN BANGALORE

NO. 395. SHRI MALLIKARJUN KHARGE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the Government buildings which are being used under the Affordable Rental Housing Complexes (ARHCs) scheme for migrants workers/ urban poor in the city of Bangalore;

(b) how many new ARHCs' construction has been started in Bangalore;

(c) the total number of migrant workers/urban poor residing in each Complex in the city of Bangalore; and

(d) the steps being taken to ensure that adequate social distancing is followed in such Complexes to prevent the spread of COVID-19?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (d):Scheme for Affordable Rental Housing Complexes (ARHCs),a sub-scheme under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for providing accommodation at affordable rent to urban migrants/ poor has been launched on 31.07.2020 after approval of the Union Cabinet. It's Operational Guidelines along with other implementation framework have been circulated to all States/Union Territories (UTs) for planning and implementation. A draft Memorandum of Agreement (MoA) has been circulated to all States/UTs to sign with Ministry of Housing and Urban Affairs (MoHUA). Karnataka is one of the 17 States/UTs, which have already signed the MoA with MoHUA to implement the Scheme. At present no ARHC has been made operational in the city of Bangalore or anywhere.

However, States/UTs have initiated actions to select concessionaire on Repair/Retrofit, Operate and Transfer Model to convert available Government funded housing complexes in to ARHCs. Actions on utilising available vacant sites with Public/Private bodies in to ARHCs is to be taken up after MoAs have been signed.

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